

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 01.10.2024**

**COURT OF REGISTRAR**

**(VIRTUAL MODE)**

**11:30 A.M.**

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**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 6974 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Shakir Vs. Fruitful Buildcon Pvt. Ltd.	Ankur Singhal
<b>2.</b>	I.A. No. 6978 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Nextgen Procon Pvt. Ltd. (Through Its Liquidator Rajesh Panayanthatta) Vs. M.R.A Associates Pvt. Ltd.	Arpit Dwivedi

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